

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:4034
ANSWERED ON:14.12.2000
STRIKE BY PORT AND DOCK WORKERS
VILAS BABURAO MUTTEMWAR

Will the Minister of SHIPPING be pleased to state:

- (a) whether major ports and dock workers unions have threatened again to launch an indefinite nationwide strike;
- (b) if so, the reasons therefor;
- (c) the main reasons of delay in implementing the agreement reached last time; and
- (d) the details of recommendations so far implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI HUKUMDEO NARAYAN YADAV)

(a) No, Sir.

(b) Does not arise.

(c) & (d) The last Wage Settlement in respect of Class III and Class IV employees of Major Ports and Dock Labour Boards was signed on 2.8.2000. Most of the ports have already implemented the recommendations relating to revised pay and arrears as due have been paid by them. Calcutta Port Trust has reported that they have not been able to release arrears so far due to acute shortage of funds. The other recommendations relating to various allowances are at different stages of implementation by the ports.